

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.25 of 1997
O.A.68 of 1997

Date of Order : 21.4.1998

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.

DILIP KUMAR SHARMA & ORS.

vs.

UNION OF INDIA & ORS.

For the applicants : Mr.K.Sarkar, counsel.

For the respondents : Mr.S.Choudhury, counsel.

ORDER

1. Ld.counsel for the applicants, Mr.K.Sarkar, has produced a letter written by the applicant, Dilip Kumar Sharma, and submits that the applicants do not want to proceed with this case. Mr.Sarkar prays for liberty to withdraw the case.

2. The prayer is allowed. The O.A. is disposed of as withdrawn. The M.A. also stands disposed of.

3. The letter produced by the ld.counsel for the applicants, be kept on record.

JKS
(D.Purkayastha)
Judicial Member